

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1012
TO BE ANSWERED ON 02.03.2016**

MIGRATION OF INDIANS

†1012. **SHIR AJAY MISRA TENI:**

Will the Minister of External Affairs be pleased to state:

- (a) whether migration among Indian citizens have registered an increase over the last few years;**
- (b) if so, the details thereof during the last three years; and**
- (c) the present status regarding granting of dual citizenship to these overseas Indians?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) & (b) Data about global migration of Indian nationals is not maintained / available in this Ministry.

Data about the number of Indian workers who emigrated through Emigration Clearance to 18 notified Emigration Clearance Required (ECR) countries is available with this Ministry.

Data for emigration clearances granted during the last three years is as under:

Year	Emigration Clearance granted
2013	8,16,655
2014	8,04,878
2015	7,81,146

According to the above data, there is 1.44% decrease during 2013 to 2014 and 2.94% decrease during 2014 to 2015, in the number of emigration clearances granted.

(c) There is no provision for dual citizenship in India as per the Citizenship Act, 1955 and the rules made there under.
